

**COURT-1**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 213 OF 2017**

**Dated: 12<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s KCP Limited**

**.... Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

**ORDER**

None for the parties.

List the matter on **22.11.2017.**

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*